NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TP (HC)/CAA/12,13,14/17

NAME OF THE TRANSFEROR

: DALMIA CEMENT EAST LTD

SHRI RANGAM SECURITIES & HOLDING LTD

DALMIA BHARAT CEMENTS HOLDINGS

&

NAME OF THE TRANSFERRE

: ODISHA CEMENT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

Wilde Ben

REPRESENTATION BY WHOM

1. P.H. Arvindh Pandian Sr. Advocate

Petitioners

2. Vishnu Mohan

3.

ABSHER RANAN

ORDER

Shri P H Arvindh Pandian, Senior counsel present. Heard the arguments. **Order** is reserved.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)